•14. SHRI M. C. SHAH: Will the Minister of FOOD AND AGRICULTURE be pleased to state the details of the programme for import of tractors and power tillers during the current year and the next year?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C'. SUBRHMA-NIAM); Arrangements have been made for import of 2303 tractors from U.S.S.R., Poland, and Czechoslovakia and 412 power tillers from Japan during the current year! For the next year, arrangements have been made for import of 1500 tractors from U.S.S.R, and 546 power illers from Japan.

## FOODGRAINS IMPORTED FROM U.S.A.

- \*15. SHRI J. C. CHATTERJI: Will the Minister of FOOD AND AGRICUL-TURE be pleased to state:
- (a) what ia the quantity of foodgrains received so far in the current year according to P. L. 480 Agreement with the United States of America;
- (b) what is the total value i>f the foodgrains; and
- (c) how much of this has gone waste in transit or in godowns?

THE MINISTER OF FOOD ANJ) AGRICULTURE (SHRI C. SUBRAMANIAM): (a) and (b) The quantity of foodgrains received against P. L. 480 during the period 1st January 1964 to 31st October 1964 was 43-01 lakh metric tons valued at Rs. 182-02 crores approximately (C&F).

(c) The information ig beirig col-letced and will be laid on the Table <Of the House.

श्री डेियल वाल्काट का भाग निकलका

Ouestions

\*१६. श्री राम सहाय: क्या नागरिक विमान-चालन मंत्री यह बताने की कृपा करेंगे कि श्री डेनियल वाल्कॉट के दिल्ली से भाग निकलने के संबंध में श्री एल० सी० जैन द्वारा की गई जांच की रिपोर्ट के ग्रनुसार जो दो ग्रधिकारी कसूरवार पाए गए थे, उनके विरुद्ध सरकार ने क्या कार्यवाही की है?

t [ESCAPE OF MR. DANIEL WALCOTT

\*16. SHRI RAM SAHAI: WUI the Minister of CIVIL AVIATION be pleas» ed to state what action has been taken by Government against the two officers found guilty according to the report submitted by Shri L. C. Jain who enquired into the escape of Mr. Daniel Walcott from Delhi?]

नागरिक विकात-चालक अंत्री (श्री एत० कातृत्रगो): अधिकारियों को अपने आचरण के बारे में सफाई देने के लिए कहा गया है और उनसे यह बताने के लिए भी कहा गया है कि क्यों न उनके खिलाफ अनुशासनिक कार्यवाही की जाय।

†[The MINISTER OF CIVIL AVIA-TION (SHRI N. KANUNGO); The officers have been asked to explain their conduct and also to show cause why disciplinary action should not be taken against them.]

PAYMENT TO THE RIVERS STEAM NAVI-GATION CO. LTD., CALCUTTA

\*17. Shri BHUPESH GUPTA: Will the Minister of Transport be pleased to state:

<sup>†[]</sup> English translation.